

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-454(ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: Dr. Virender Bhati Vs. M/s Forsen Healthcare
Pvt. Ltd. & ors.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Ashish Shiva Bansal, Advocate		
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	For the Respondent:	Mr. Saurabh Kalia, Advocate		
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ORDER

Respondents have put in appearance through Mr. Saurabh Kalia, Advocate. He prays for some time to file the reply.

Let the same be filed before the next date of hearing.

To come up on 27th November, 2017.

S-D
(S. K. Mohapatra)
Member (T)

S-D
(Ina Malhotra)
Member (J)